

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3224

ANSWERED ON:14.12.2011

THEFT/PILFERAGE OF COAL

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**Will the Minister of COAL be pleased to state:**

- (a) whether any FIRs have been registered against theft/pilferage of coal in ECL and BCCL during the last three years and the current year;
- (b) if so, the details of coal mafias named in the said FIRs, year-wise and company-wise; and
- (c) the action taken by the Union government to get the coal mafia punished?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c) : Yes, Sir. FIRs registered against persons involved in theft/pilferage of coal in Eastern Coalfields Ltd. (ECL) and Bharat Coking Coal Ltd. (BCCL) during the last three years and the current year are given below:

Year	(Provisional)	
	ECL	BCCL
2008-09	210	71
2009-10	194	53
2010-11	63	21
2011-12	16	12
(Upto Sep'11)		

Activities involving theft and pilferage of coal is a Law & Order issue which is the responsibility of the State Government. The Ministry of Coal has no information relating to theft/pilferage by mafia. However, the following steps are being taken to check the theft/pilferage of coal :-

- i) Check Posts have been established at the vulnerable points.
- ii) Wall fencing, lighting arrangements and deployment of armed guards round-the-clock has been done around the coal dumping yards.
- iii) Regular patrolling is conducted in and around the mine including OB dumps.
- iv) Armed Guards have been deployed at Railway sidings.
- v) Interaction and liason with District Officials at regular intervals and holding meetings with District Collector & District Administration every month.
- vi) Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check theft.
- vii) Regular FIRs are lodged by the Management of the collieries and CISF with local police stations against the theft of coal. A close watch on the activities of criminals is being maintained by CISF.
- viii) Management has been taking action for filling/dozing/scaling/blasting of the old/abandoned exposed coalfaces in passed manner.